

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NAWA ENGINEERS AND CONSULTANTS PRIVATE LIMITED Date of Commencement of Liquidation: 07-02-2023; List of Stakeholders as on Date: 15-04-2024; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digit of registration number: 10360

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	235087112	1	235087112				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6	45336504	3	42000000		3336504.00		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	72	6025260	71	5992491		32769.00		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	79	84630862	77	77896756		6734106.00		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	91850750	3	80050671		11800079		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	54	285262703	51	202340732		82921972		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		215	748193191	206	643367762	0	104825430		